



Ceinsys Tech Limited

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Corporate Identification Number: L72300MH1998PLC114790

This Advertisement is being issued by, Galactico Corporate Services Limited ("Manager to the Offer"), on behalf of, Mr. Sagar Meghe ("Acquirer 1"), Mr. Sameer Meghe ("Acquirer 2") Mrs. Devika Meghe ("Acquirer 3") and Mrs. Vrinda Meghe ("Acquirer 4"), hereinafter collectively referred to as the "Acquirers" pursuant to the provisions of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto, ("SEBI (SAST) Regulations") in respect of the Open Offer ("Open Offer") for acquisition of up to 28,92,559 (Twenty Eight Lacs Ninety Two Thousand Five Hundred and Fifty Nine Only) fully paid-up equity shares of face value of Rs. 10 each ("Equity Shares"), representing 26% of the Fully Diluted Voting Equity Share Capital of Ceinsys Tech Limited ("Target Company"), as of the tenth working day from the date of closure of the tendering period of the Open Offer, from the eligible shareholders of the Target Company for cash at a price of Rs. 110/- per equity share. The Detailed Public Statement ("DPS") with respect to the aforementioned Offer was published on January 22, 2019 in Financial Express (All Editions), Jansatta (All Editions) and Loksatta (Mumbai and Nagpur Editions)

The terms used but not defined in this Corrigendum shall have the same meanings assigned to them in the Public Announcement ("PA"), the DPS and the Draft Letter of Offer ("DLOF"). The Manager to the Offer has received SEBI Observations Letter dated March 28, 2019 on the DLOF and pursuant to that the shareholders are requested to note the following in relation to the Open Offer:

A. The revised schedule of activities pertaining to the Offer is set forth below:

Activity	Day and Date (Original)	Day and Date (Revised)
Public Announcement	Wednesday, January 16, 2019	Wednesday, January 16, 2019
Publication of DPS in the newspapers	Tuesday, January 22, 2019	Tuesday, January 22, 2019
Filing of the DLOF with SEBI	Tuesday, January 29, 2019	Tuesday, January 29, 2019
Last date for a competitive bid	Tuesday, February 12, 2019	Tuesday, February 12, 2019
Last date for SEBI observations on DLOF (in the event SEBI has not sought clarifications or additional information from the Manager to the Offer)	Wednesday, February 20, 2019	Thursday, March 28, 2019
Identified Date*	Friday, February 22, 2019	Monday, April 01, 2019
Letter of Offer to be dispatched to shareholders	Friday, March 01, 2019	Monday April 08, 2019
Last Date by which the committee of the independent directors of the Target Company shall give its recommendation	Thursday, March 07, 2019	Thursday, April 11, 2019
Last date for revising the Offer price/ number of shares	Friday, March 08, 2019	Friday, April 12, 2019
Date of publication of Offer Opening Public Announcement	Friday, March 08, 2019	Friday, April 12, 2019
Date of commencement of Tendering Period (Offer Opening Date)	Monday, March 11, 2019	Monday, April 15, 2019
Date of Expiry of Tendering Period (Offer Closing Date)	Monday, March 25, 2019	Tuesday, April 30, 2019
Last Date for completion of all requirements including payment of consideration	Monday, April 08, 2019	Wednesday, May 15, 2019

* The Identified Date is only for the purpose of determining the equity shareholders as on such date to whom the Letter of Offer ("LOF") would be mailed. It is clarified that all the equity shareholders of the Target Company (registered or unregistered), except the Acquirers and promoter group shareholders of the Target Company are eligible to participate in this Offer at any time prior to the closure of this Offer.

B) As on the date of filing of the PA, DPS and the DLOF, there were 34,785 outstanding convertible employee stock options ("Options") in the Target Company, out of which, on March 29, 2019, 26,645 Equity Shares were allotted to eligible employees and 8,140 Options have lapsed. The listing of the said 26,645 Equity Shares with BSE Limited is under process. Consequently, the Fully Diluted Voting Share Capital of the Target Company stands downward revised to 1,11,17,085 Equity Shares from the earlier disclosed 1,11,25,225 Equity Shares. Accordingly, in the Letter of Offer ("LOF"), the percentage of shareholding to the Fully Diluted Voting Share Capital shall be calculated on the revised Fully Diluted Voting Share Capital i.e. 1,11,17,085 Equity Shares as under:

Particulars	As disclosed in PA, DPS & DLOF		As to be disclosed in the LOF	
	Number of Shares	As % to the Fully Diluted Voting Share Capital (i.e. 1,11,25,225)	Number of Shares	As % to the Fully Diluted Voting Share Capital (i.e. 1,11,25,225)
I. Offer Size	28,92,559	26.00	28,92,559	26.02
II. Post Offer Shareholding:				
a) Acquirers	55,93,523	50.28	55,93,523	50.32
b) Promoter & Promoter Group (Other than the Acquirers)	37,07,007	33.32	37,07,007	33.34
c) Public Shareholders (assuming full acceptances in the Offer)	17,90,180	16.10	18,16,825	16.34
III. Outstanding Employees Stock Options	34,785	0.31	NIL	NA

C) OTHER INFORMATION

- References to various dates as mentioned in PA/DPS/DLOF should be read as per revised activity schedule as mentioned above.
- Subject to statutory approvals, the Open Offer shall continue and shall be completed as per the schedule set out above and updated in the LOF that shall be sent to shareholders of the Target Company.
- All the other terms and conditions remain unchanged
- The Acquirers accept full responsibility for the information contained in this Corrigendum and also for the obligations of the Acquirers as laid down in SEBI (SAST) Regulations.
- The PA, DPS, Corrigendum and LOF will also be available on SEBI's website (www.sebi.gov.in) and on the website of Manager to the Offer.

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
 GALACTICO CORPORATE SERVICES LIMITED 2nd Floor, Shree Gurudeo Tower, Above Shirpur Co-op Bank Limited, Canada Corner, Nashik - 422005, Maharashtra, India; Tel. No.: +91- 253-2319714; Fax No.: +91- 253-2319714; Email id: info@galacticocorp.com; Website: www.galacticocorp.com; Investor Grievance: info@galacticocorp.com; SEBI Registration Number: INM000012519; Contact Person: Vipul Lathi / Harshika Thakkar	 BIGSHARE SERVICES PRIVATE LIMITED Bharat Tin Works Building, 1st Floor, Opp. Vasant Oasis, Makwana Road Marol, Andheri (E), Mumbai - 400 059, Maharashtra, India Tel. No.: +91 - 22 - 62638200; Fax No.: +91 - 22 - 62638299; E-mail: ashok@bigshareonline.com; Website: www.bigshareonline.com Investor Grievance: info@bigshareonline.com; SEBI Registration Number: INR000001385; Contact Person: Mr. Ashok Shetty

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS

Acquirer 1 Sd/- Sagar Meghe	Acquirer 2 Sd/- Sameer Meghe	Acquirer 3 Sd/- Devika Meghe	Acquirer 4 Sd/- Vrinda Meghe
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